

ITEM NO.12

Court 8 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 9334/2021

KAMAL SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.53915/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.53916/2021-EXEMPTION FROM FILING O.T. and IA No.53912/2021-EXEMPTION FROM SURRENDERING WITHIN TIME)

WITH

Diary No(s). 9315/2021 (II)

(IA No.53864/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.53865/2021-EXEMPTION FROM FILING O.T. and IA No.53857/2021-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 07-05-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBER]

For Petitioner(s) Mrs. Nanita Sharma, AOR(NP)

For Respondent(s)

UPON perusing the papers the Court made the following
O R D E R

In spite of second call, no one has entered appearance on behalf of the petitioner.

In the interest of justice, re-list in the week commencing 5th of July, 2021.

(JAGDISH KUMAR)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)